

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1868
TO BE ANSWERED ON 30.07.2026

ENTERPRISE DEVELOPMENT AND LIVELIHOOD PROMOTION

1868. SHRI BHOJRAJ NAG:
SHRI G M HARISH BALAYOGI:
SHRI MAHENDRA SINGH SOLANKY:
SHRI SATISH KUMAR GAUTAM:
SMT. MAHIMA KUMARI MEWAR:
SHRI ANANTA NAYAK:
SHRI VIJAY BAGHEL:
SHRI RADHESHYAM RATHIYA:
DR. RAJESH MISHRA:
SMT. ANITA NAGARSINGH CHOUHAN:
SHRI RAHUL SINGH LODHI:
SMT. MALVIKA DEVI:
SHRI NABA CHARAN MAJHI:
DR. NISHIKANT DUBEY:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
DR. SANJAY JAISWAL:
SHRI DAMODAR AGRAWAL:
SHRI P P CHAUDHARY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has taken any measures including constituency-focused initiatives to promote the livelihood, entrepreneurship and sustainable development of artisans, traditional craftsmen, women, youth, self-help groups, tribal handicraft and entrepreneurs across the country and if so, the details thereof, State/UT-wise;
- (b) the details of achievements, the number of beneficiaries covered and the amount sanctioned under the Pradhan Mantri Vishwakarma Scheme (PMVS), Prime Minister's Employment Generation Programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI) and other Micro, Small and Medium Enterprises (MSMEs) schemes in the country, State/UT and district-wise;
- (c) the details of skill upgradation, entrepreneurship training, design intervention, technology support and capacity-building programmes conducted/implemented for artisans and craftspeople during the last three years across the country, State/UT and district-wise;
- (d) the financial assistance, credit support, subsidies and market-linkage facilities provided to them for livelihood generation during the last three years across the country, year, scheme, State/UT and district-wise;
- (e) the details of the measures taken by the Government for the digital enablement including digital payments, e-commerce onboarding/integration, branding, GeM registration, UPI-enabled transactions and online marketing of local products of the beneficiaries, State/UT-wise; and
- (f) the details of the beneficiary coverage achieved under such schemes and incentive programmes across the country during the last three years, year, scheme, State/UT and district-wise?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a): Ministry of Micro, Small and Medium Enterprises (MSME) has launched a Central Sector scheme named PM Vishwakarma scheme on 17.09.2023. The scheme provides end-to-end holistic support to artisans and craftspeople across India, including women, youth and tribal areas to promote empowerment, livelihood, entrepreneurship and sustainable development. The scheme covers 18 trades, namely: Carpenter, Boat Maker, Armourer, Metal Caster, Tool Kit Maker, Locksmith, Goldsmith, Potter, Sculptor/Stone Worker, Cobbler/Footwear Artisan, Mason, Basket/Mat/Broom Maker, Toy Maker (Traditional), Barber, Garland Maker, Washerman, Tailor and Fishing Net Maker.

(b): The details of achievements and the number of beneficiaries covered under PM Vishwakarma, Prime Minister's Employment Generation Programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI) are at **Annexure-I, II and III** respectively.

(c) to (f): Details of Successfully Registered Artisans, Basic Skill Training, Loans Sanctioned, Toolkit Delivered and beneficiaries received Digital Incentive, under the PM Vishwakarma scheme since its inception is at **Annexure-I**.

Under PM Vishwakarma scheme, various measures have been initiated by Ministry of MSME to onboard registered beneficiaries under the digital ecosystem. MoUs have been signed with Digital Payment Aggregators (DPAs); India Post Payment Bank, Paytm, Paynearby, BharatPe and PhonePe for generating QR codes to enable beneficiaries for receiving Digital Payment Incentives. Also, online marketing support is being provided to PM Vishwakarma beneficiaries through various e-commerce platforms to promote sale of their products in the domestic as well as international markets. Over 30,000 Vishwakarma beneficiaries have been successfully onboarded on the Government e-Marketplace (GeM), enhancing their access to institutional buyers.

Annexure -I referred to in reply to part (b) to (f) of the Lok Sabha unstarred question no. 1868 for answer on 30.07.2026

District-wise Artisans successfully registered, beneficiaries imparted Basic Skill Training, Loans sanctioned, Sanctioned amount, Toolkit Delivered beneficiaries received Digital Incentive, since inception (17-09-23) under PM Vishwakarma:

S.No	State/UT	No. of Districts	No. of Artisans successfully registered	No. of beneficiaries imparted Basic Skill Training	No. of Loans sanctioned	Sanctioned amount (Rs)	Toolkit Delivered	No. of beneficiaries received Digital Incentive
1	Andaman And Nicobar Islands	03	1,057	609	141	1,20,68,750	283	314
2	Andhra Pradesh	26	2,22,947	1,79,561	59,939	4,85,34,74,089	1,09,140	45,367
3	Arunachal Pradesh	25	7,196	1,868	304	2,77,01,625	94	3,404
4	Assam	31	1,18,861	97,917	16,144	1,50,78,02,026	66,991	27,663
5	Bihar	38	1,62,053	1,19,662	27,233	2,31,61,66,551	72,017	48,122
6	Chandigarh	01	775	332	86	76,75,000	89	321
7	Chhattisgarh	33	1,16,442	82,583	11,947	99,63,46,246	59,380	26,282
8	Delhi	08	2,619	1,015	225	1,89,27,500	118	1,021
9	Goa	02	18,575	12,148	1,386	12,50,18,000	7,422	3,911
10	Gujarat	33	2,14,064	1,86,774	51,307	4,59,61,91,018	1,56,616	46,327
11	Haryana	22	41,366	33,421	8,090	75,15,97,577	22,388	16,818
12	Himachal Pradesh	12	19,701	13,188	2,218	20,93,30,241	7,997	5,373
13	Jammu And Kashmir	20	1,54,881	1,37,526	14,856	1,37,45,26,849	1,13,325	28,716
14	Jharkhand	24	43,737	31,871	7,084	48,85,10,500	22,050	13,312
15	Karnataka	31	5,72,108	4,89,388	1,31,453	10,39,11,63,022	3,87,019	1,23,124
16	Kerala	14	22,344	13,805	5,905	54,27,66,819	6,950	8,003
17	Ladakh	02	4,189	2,758	632	6,25,52,000	2,317	776
18	Lakshadweep	01	697	459	19	15,30,000	42	94
19	Madhya Pradesh	52	2,78,022	2,28,493	60,068	5,44,74,35,689	1,56,840	80,632
20	Maharashtra	36	2,83,298	2,17,819	65,624	5,64,92,69,410	1,61,336	88,522
21	Manipur	10	18,132	11,869	2,332	21,55,99,314	2,568	5,574
22	Meghalaya	12	4,725	922	84	71,15,000	190	941
23	Mizoram	11	3,397	1,409	103	95,70,000	147	904
24	Nagaland	15	4,550	2,074	426	4,14,83,409	140	1,715
25	Odisha	30	1,06,312	85,948	19,912	1,66,11,83,788	61,296	25,180
26	Puducherry	02	902	270	174	1,66,29,000	63	186
27	Punjab	23	13,040	8,506	1,923	17,49,71,198	3,499	4,874
28	Rajasthan	33	2,51,982	2,20,617	65,228	5,78,99,17,550	1,76,588	92,253
29	Sikkim	06	3,407	1,966	489	4,62,60,500	536	897
30	Telangana	33	89,040	67,466	29,630	2,78,75,18,228	40,068	33,076
31	The Dadra and Nagar Haveli and Daman and Diu	03	918	634	180	1,60,25,000	440	370
32	Tripura	08	20,273	15,980	4,579	39,57,52,949	7,271	6,342
33	Uttar Pradesh	75	1,78,031	1,46,575	18,013	1,56,89,52,768	89,504	48,138
34	Uttarakhand	13	20,357	12,971	1,538	13,75,97,655	7,871	4,869

*State Govt. of West Bengal has recently formed State Monitoring Committee (SMC) & District Implementation Committee (DIC) under PM Vishwakarma. However, State Govt. of Tamil Nadu is yet to notify SMC & DIC under the scheme.

Annexure -II referred to in reply to part (b) of the Lok Sabha unstarred question no. 1868 for answer on 30.07.2026

Number of micro enterprises assisted, Margin Money Subsidy disbursed and estimated employment generated under PMEGP for last 3 financial years i.e., from FY 2023-24 to FY 2025-26 under PMEGP scheme:

S. No	State	No. of Districts	2023-24			2024-25			2025-26		
			No. of UA	MM (Rs Cr)	Est. Empl	No. of UA	MM (Rs Cr)	Est. Empl	No. of UA	MM (Rs Cr)	Est. Empl
1	Andaman and Nicobar	03	135	1.34	1,080	61	0.96	488	56	0.70	448
2	Andhra Pradesh	25	5,577	172.00	44,616	3,249	143.74	25,992	6,779	218.82	54,232
3	Arunachal Pradesh	22	169	17.65	1,352	156	8.53	1,248	144	9.75	1,152
4	Assam	35	2,417	64.06	19,336	3,170	91.10	25,360	2,418	74.73	19,344
5	Bihar	38	6,837	191.76	54,696	5,035	150.45	40,280	4,609	134.61	36,872
6	Chandigarh	01	10	0.22	80	5	0.25	40	4	0.10	32
7	Chattishgarh	33	2,379	76.25	19,032	1,853	65.64	14,824	1,112	42.30	8,896
8	Delhi	10	50	3.34	400	26	1.75	208	20	0.89	160
9	Goa	02	68	3.23	544	39	1.78	312	29	1.22	232
10	Gujarat*	33	3,000	321.25	24,000	1,783	203.64	14,264	1,833	202.25	14,664
11	Haryana	22	1,398	73.25	11,184	788	42.78	6,304	1,094	63.26	8,752
12	Himachal Pradesh	12	974	36.48	7,792	796	29.32	6,368	902	33.14	7,216
13	Jammu & Kashmir	20	15,065	282.50	120,520	9,863	239.41	78,904	7,837	155.45	62,696
14	Jharkhand	24	2,101	51.23	16,808	1,452	36.06	11,616	833	23.25	6,664
15	Karnataka	31	4,672	158.62	37,376	2,839	94.67	22,712	3,836	141.55	30,688
16	Kerala	14	3,389	78.82	27,112	2,260	58.96	18,080	2,399	57.25	19,192
17	Ladakh	02	122	5.85	976	135	6.40	1,080	182	8.47	1,456
18	Lakshadweep		-	-	-	-	-	-	-	-	-
19	Madhya Pradesh	52	5,292	185.21	42,336	2,626	95.62	21,008	1,886	84.29	15,088
20	Maharashtra**	36	2,766	122.05	22,128	1,857	105.02	14,856	2,807	142.38	22,456
21	Manipur	16	348	8.11	2,784	608	15.08	4,864	403	10.24	3,224
22	Meghalaya	12	280	7.25	2,240	1,114	34.71	8,912	751	25.10	6,008
23	Mizoram	11	401	17.55	3,208	484	15.90	3,872	343	13.63	2,744
24	Nagaland	16	517	29.18	4,136	1,262	36.03	10,096	602	13.11	4,816
25	Odisha	30	2,975	93.55	23,800	1,867	53.43	14,936	3,033	92.73	24,264
26	Puducherry	04	30	0.97	240	38	1.11	304	23	0.59	184
27	Punjab	23	1,469	90.88	11,752	970	66.74	7,760	1,357	82.59	10,856
28	Rajasthan	33	1,678	124.06	13,424	916	72.48	7,328	1,655	122.76	13,240
29	Sikkim	06	132	4.49	1,056	316	11.45	2,528	315	11.31	2,520
30	Tamil Nadu	38	6,814	198.72	54,512	3,949	121.15	31,592	7,216	199.35	57,728
31	Telangana	33	2,503	108.12	20,024	1,850	82.82	14,800	2,663	111.71	21,304
32	Tripura	08	588	14.44	4,704	730	18.61	5,840	632	16.65	5,056
33	Uttar Pradesh	75	11,689	435.29	93,512	5,518	219.09	44,144	7,261	303.60	58,088
34	Uttarakhand	13	1,354	41.92	10,832	734	24.12	5,872	574	21.55	4,592
35	West Bengal	23	1,919	74.23	15,352	1,359	53.21	10,872	886	38.02	7,088

Annexure -III referred to in reply to part (b) of the Lok Sabha unstarred question no. 1868 for answer on 30.07.2026

Details of approved clusters under SFURTI from 2015-16 to 30.09.2022

S. No.	State	No. of Districts	Total No. of approved clusters	Total artisans proposed to be benefitted	GoI Assistance (Rs. in Lakhs)
1.	Andaman & Nicobar	1	1	400	249.28
2.	Andhra Pradesh	09	16	13498	4500.49
3.	Arunachal Pradesh	3	3	1024	572.59
4.	Assam	22	35	18753	7823.09
5.	Bihar	08	10	6176	2954.335
6.	Chhattisgarh	04	5	3469	1072.45
7.	Gujarat	11	14	6543	3006.32
8.	Haryana	5	5	3429	1573.96
9.	Himachal Pradesh	2	4	851	759.764
10.	Jammu & Kashmir	7	8	3763	2038.63
11.	Jharkhand	13	15	8757	4088.56
12.	Karnataka	17	29	18952	8106.285
13.	Kerala	08	10	8935	1939.64
14.	Madhya Pradesh	30	45	24905	11631.75
15.	Maharashtra	18	29	16602	6999.77
16.	Manipur	12	26	12938	7386.14
17.	Meghalaya	6	6	1769	1172.907
18.	Mizoram	1	1	304	90.7
19.	Nagaland	5	9	3317	2179.84
20.	Odisha	23	70	46902	21031.86
21.	Punjab	2	2	1708	518.07
22.	Rajasthan	25	34	18209	9233.363
23.	Sikkim	2	4	872	901.02
24.	Tamil Nadu	17	28	25531	7378.57
25.	Telangana	09	16	9109	3309.6
26.	Tripura	2	3	1105	607.15
27.	Uttar Pradesh	38	59	32440	15990.98
28.	Uttarakhand	4	5	2607	1306.09
29.	West Bengal	11	21	10551	4882.23

SFURTI was operational till 30.09.2022